## Central Administrative Tribunal Principal Bench

C.P. No.122 of 2001 in O.A. No. 2665 of 2000

New Delhi, this the day of 16th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J) Hon'ble Mr. Govindan S. Tampi, Member(A)

- 1. S.P.Goswami, P.G.T. (Chemistry), Kendriya Vidyalaya, Pocket B, House No.46, L.I.G. Flats, G.T.B. Enclave, Delhi-110092.
- 2. Sukhbir Singh, P.E.T. Kendriya Vidyalaya, Vill. & P.O. Nangal Devwat,
- 3. D.K. Chauhan P.E.T. Kendriya Vidyalaya 1263/5, Patel Nagar, ... Applicants. Gurgaon. (By Advocate: Shri Anil Srivastava)

Versus

H.M. Cariae, The Commissioner Kendriya Vidyalaya Sanagathan 18, Institutional Area, Shaheed Jeet Singh Marg, N.Delhi. .. Respondent

## ORDER (Oral)

## By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Learned counsel for the petitioner submits that the respondents have since complied with the Tribunal's order dated 20.12.2000 in OA 2665/2000. He fairly submits that in the circumstances he does not wish to press this CP.

122/2001 Noting the above submissions CP OA 2665/2000 is allowed to be withdrawn. Notice issued to alleged contemnor is discharged and the file is consigned record room.

(Govindan) Member(A)

√(Smt. Lakshmi Swaminathan) Vice-Chairman(J)

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